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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2017
IN
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others
NAME OF THE RESPONDENT(S) : T.O. Abraham
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.] B. Dhanraj -	in for Respondents in C.P. -	B. Dhanraj -
2. K. Gowtham Kumar	- Counsel for Applicant	K. L. K.

ORDER

Counsel representing both the parties are present. Counsel for respondents in the CP prayed time for submitting arguments in CA 57/2017. Time extended at request. Put up on **11.07.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)